

(3) (1)

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.1976/95

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Hon'ble Mr R.K.Ahooja, Member (A)

New Delhi this the 20<sup>th</sup> Day of October 1995.

Constable Ash Kumar

R/o A-47 Paschim Vihar Police Enclave

New Delhi

...Applicant.

(By advocate: Shri A.K.Sikri)

Versus

1. Union of India through  
Secretary  
Ministry of Home Affairs  
North Block  
New Delhi

2. Commissioner of Police  
Police HQs  
ITO, New Delhi

3. Prem Nath  
Asstt. Commissioner of Police  
Traffic East District  
Geeta colony Police Station  
Delhi

...Respondents.

O R D E R (oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

At the request of the learned counsel of the applicant, the application is permitted to be withdrawn.

R.K.Ahooja  
(R.K.Ahooja)  
Member (A)

A.V.Haridasan  
(A.V.Haridasan)  
Vice Chairman (J)

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